

**IN THE HIGH COURT OF ORISSA, CUTTACK**  
**NOTICE**

As directed, it is hereby informed that the following case will be taken up before the Single Bench of Hon'ble Mr. Justice R.K.Pattanaik today, the 11<sup>th</sup> May, 2026.

**COURT NO - III (OLD BUILDING)**

**THE HON'BLE MR. JUSTICE R.K.PATTANAIK**

**FOR ORDERS**

1) ADMLS/1/2026 (I.A.No. 12 of 2026 is at flag "A" for seeking time to pay deficit Court fees.) MENTION P/L	TRESTA INTERNATIONAL FZE  <b>Vs</b>  MT UNITY (IMO 9388792)	ISHWAR MOHANTY
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BY ORDER,

THE HIGH COURT OF ORISSA  
CUTTACK  
11.05.2026

SD/ SHIBASISH GIRI  
DY.REGISTRAR (JUDL.)

